

the functionaries. The Government of Bihar have appointed a Lokayukta; the Governments of Maharashtra and Rajasthan have appointed Lokayuktas and Upa-Lokayuktas. The Tamil Nadu Government have enacted the Tamil Nadu Public Men (Criminal Misconduct) Act, 1973, and appointed the Commissioner for Enquiries. Some other State Governments also are, either undertaking, or have enacted, the necessary legislation to set up such authorities.

(c) The situation is kept under close watch; and such remedial measures as are found necessary from time to time to meet the situation, continue to be taken by the concerned agencies and the Government.

Bombay Gas Company Limited

7393. SHRI D. K. PANDA : Will the Minister of INDUSTRY AND CIVIL SUPPLIES be pleased to state :

(a) whether the existing unit, the Bombay Gas Company Limited, managed by the House of Jalans of Calcutta is in bad shape;

(b) whether Government have received any petition in September-October 1974 asking for investigation under section 15 of the Industries (Development and Regulation) Act, 1951; and

(c) if so, the steps being taken in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (SHRI B. P. MAURYA) : (a) to (c) Representations were received in October, 1973 and January, 1974 from the Company's Staff Association regarding irregularities by the management and requesting that the Company should be nationalised. These were brought to the notice of the State Government and the Department of Company Affairs who are taking appropriate action.

Tyre Project in Kerala . .

7394. SHRI C. K. CHANDRAPAN : Will the Minister of INDUSTRY AND CIVIL SUPPLIES be pleased to state :

(a) whether a Rs. 25 crore new tyre project is going to come up in Kerala soon; and

(b) if so, the facts thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (SHRI B. P. MAURYA) : (a) and (b) Two letters of intent have been issued for setting up new industrial undertakings for the manufacture of automobile tyres and tubes in Kerala State, brief particulars of which are given below :—

Name of the Party	Date of issue of Letter of intent	Location	Annual Capacity (Nos.)	Capital cost
1. M/s. Rubby Rubber Works (Now M/s. Appolo Tyres Ltd., Cochin)	25-11-1970	Chalakkudi Distt. Trichur	Automobile Tyres— 4.00 lakhs Automobile Tubes— 4.00 lakhs Camelback 3000 tns.	} Rs. 25.50 crores.
2. M/s. Kerala State Co-operative Rubber Marketing Federation Ltd., Cochin.	26-6-1974	Kerala State	Automobile Tyres— 3.00 lakhs Automobile Tubes— 3.00 lakhs Flaps—200 lakhs	

M/s Apollo Tyres Ltd. is reported to have made the following progress :—

(i) They have already purchased the land at Chalakkudi in Trichur District of Kerala;

(ii) They have placed orders for long delivery indigenous equipment;

(iii) They have finalised and issued letters of intent for major portion of equipment required to be imported;

- (iv) The Company's technical collaboration agreement with Messrs. General Tire of U.S.A. has been taken on record on 26-7-1973;
- (v) They have incurred an expenditure of Rs. 6.0 lakhs towards implementation of the project;
- (vi) Certain Indian Financial Institutions have agreed in principle to provide Rupee Term Loans to the Company.

M/s. Kerala State Cooperative Rubber Marketing Federation Ltd. have not intimated any progress made by them in the implementation of their letter of intent.

Activities of Planning Commission

7395. SHRI B. V. NAIK : Will the Minister of PLANNING be pleased to state :

(a) whether the Planning Commission has taken a decision in regard to the activities which it should not indulge in and listed the same ; and

(b) if so, which among its present activities has it decided to jettison ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI VIDYA CHARAN SHUKLA) :

(a) No such decision is called for.

(b) Does not arise.

Public Call Offices and Post Offices in Amritsar

7396. SHRI RAGHUNANDAN LAL BHATIA : Will the Minister of COMMUNICATIONS be pleased to state :

(a) the total number of public Call Offices in Amritsar Block-wise ; and

(b) the number of places for which demands for Post Offices have been pending ?

THE MINISTER OF COMMUNICATIONS (DR. SHANKAR DAYAL SHARMA) : (a) The total number of

Public Call Offices in Amritsar District Block-wise is as follows :—

Sl. No.	Name of the Block	No. of Public Call Offices
1	Ajnala	5
2	Bhikhiwind	3
3	Chogawan	3
4	Chola Sahib	2
5	Goindwal	1
6	Jandiala	3
7	Kasel	5
8	Khadur Sahib	4
9	Majitha	2
10	Naushera Panwan	2
11	Patti	4
12	Rayya	6
13	Tarn Taran	3
14	Tarsikka	1
15	Valtoha	3
16	Verka	2
TOTAL		49 (Fortynine)

(b) 14 (Fourteen).

Implementation of District Plans in Punjab

7397. SHRI RAGHUNANDAN LAL BHATIA : Will the Minister of PLANNING be pleased to state :

(a) whether separate district plans have been prepared in all the districts of Punjab State ; and

(b) if so, how these plans are to be implemented ?